

SRI KRISHNAKANTH TEXTILES PRIVATE LIMITED
CIN : U18101TZ2008PTC014892
SREE ABIRAMI ILLAM, NO: 2/4
RENGANAYAGI NAGAR,
SILUVATHUR ROAD, DINDIGUL TN 624005 IN

DATED : 10.06.2019

TO
THE DEPUTY REGISTRAR
NATIONAL COMPANY LAW TRIBUNAL
CHENNAI - BENCH
CORPORATE BHAWAN, (UTI BUILDING)
3RD FLOOR, 29 RAJAJI SALAI,
CHENNAI - 600 001

Dear Sir,

SUB: SUBMISSION OF LIST OF STAKE HOLDERS OF M/S SRI
KRISHNAKANTH TEXTILES PRIVATE LIMITED - (UNDER LIQUIDATION)

REF: MA/368/2019 FILED IN CP/600/IB/CB/2017 - NCLT CHENNAI BENCH
ORDER DELIVERED ON 25/04/2019 AND RECEIVED BY ME ON
26/04/2019

I as the liquidator of M/S SRI KRISHNAKANTH TEXTILES PRIVATE LIMITED hereby submit List of Stakeholders as required by Regulation 31(2) of IBBI (Liquidation Process) Regulations 2016.

Kindly acknowledge receipt of the same

Thank You

Yours Faithfully



(S. MUTHURAJU)

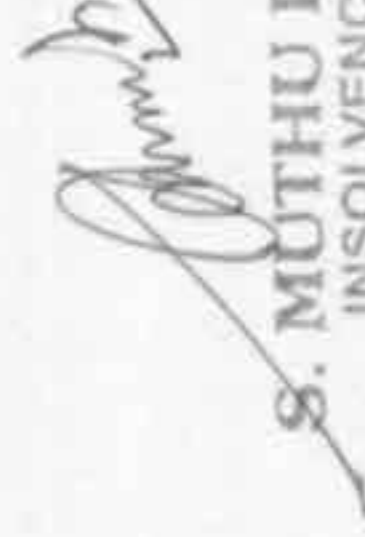
LIQUIDATOR OF M/S SRI KRISHNAKANTH TEXTILES PRIVATE LIMITED

S. MUTHU RAJU B.Sc., F.C.A., A.C.S.,
INSOLVENCY PROFESSIONAL
INSOLVENCY AND BANKRUPTCY BOARD OF INDIA
Regn.No: IBBI/IPA-002/IP-N00009/2016-2017/10013
No.3, Sundaram Brothers Layout
Opp to All India Radio, Trichy Road
Ramanathapuram, Colmbatore - 641 045
Mobile: 9994103021

M/S SRI KRISHNAKANTH TEXTILES PRIVATE LIMITED (UNDER LIQUIDATION)

List of Stakeholders in pursuant to regulation 31(1) of IBBI (Liquidation Process) Regulations 2016

Sl.No	Amount of Claim Admitted	Secured/ UnSecured	Details of Stake Holders	Admitted/Rejected/ Partly Rejected Proof	Proof's Enclosed
1	3,19,58,437/-	Secured	INDIAN OVERSEAS BANK, - (Financial Creditor) Asset Recovery Management Branch, Plot No. 40, Eighty Feet Road, Arignar Anna Nagar, Madurai – 625 020	Admitted	Annexure 1
2	60,55,204/-	Un-Secured	The Recovery Officer, Employees Provident Fund Organisation – (Operational Creditor) Employees Provident Fund Organisation, Regional Office, Bhavishya Nidhi Bhavan, Chinna Chokkikulam, Madurai – 625 002	Admitted	Annexure 2
3	29,98,333/-	Un-Secured	Vishnu Sudha Textiles – (Operational Creditor) No. 32-E, K.R.P.A.D. Road, Pallipalayam, Erode – 638 006	Admitted	Annexure 3



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